## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCA/12/2016

NAME OF THE PETITIONER(S)

:Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (I) Ltd & Another

**UNDER SECTION** 

:634A

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

**DESIGNATION** 

REPRESENTATION BY WHOM

## **ORDER**

Counsels representing both the parties are called but absent. The matter is posted for final hearing. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)